COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 140 of 2014

Dated : 6th October, 2016

In the matter of:

Gujarat Urja Vikas Nigam Ltd. & Ors.	**…**	**Appellant(s)**
Vs.		
Gujarat Electricity Regulatory Commission	**…**	**Respondent(s)**

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on ***07th November 2016.***

Court Master

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